NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. Being aware of the situation that is prevailing due to sudden demise of the CM of Tamil Nadu, we adjourn the matter to 12.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)